

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:98
ANSWERED ON:25.07.2003
ANTYODAYA ANNA YOJNA
ASHOK NAMDEORAO MOHOL;PUNNULAL MOHALE

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have identified additional 50 lakh BPL families to be covered under Antyodaya Anna Yojna for the year 2003-04;
- (b) if so, the details thereof, State-wise;
- (c) whether an assessment/review of the AAY Scheme has been conducted;
- (d) if so, the outcome of the review;
- (e) whether the Union Government propose to enhance the subsidy given under the scheme to the States;
- (f) if so, the details thereof; and
- (g) the number of families under BPL covered under this Scheme in each State/UT during the last two years?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (g) OF STARRED QUESTION NO.98 DUE FOR ANSWER ON 25-07-2003 IN THE LOK SABHA.

Guidelines have been issued to the State Governments/UT Administrations for identification of 50 lakh additional BPL families for coverage under the Antyodaya Anna Yojana (AAY) and for issue of distinctive Ration Cards to such families. The State-wise details of the additional AAY families is enclosed at Annexure-A. A Study to, inter alia, assess the performance of the AAY is currently in hand.

The allocation of foodgrains to 50 lakh additional AAY families is estimated to entail an additional subsidy of approximately Rs.510 crores. The State-wise number of BPL families covered under the AAY (upto July, 2003) is enclosed at Annexure-B.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 98 DUE FOR ANSWER ON 25-07-2003 IN THE LOK SABHA.

S.No. States/UT Estimated no. of Additional Antyodaya families (in lakhs)

1. Andhra Pradesh 3.117
2. Arunachal Pradesh 0.077
3. Assam 1.408
4. Bihar 5.003
5. Chhattisgarh 1.439
6. Delhi 0.315
7. Goa 0.037
8. Gujarat 1.626
9. Haryana 0.606
10. Himachal Pradesh 0.395

11. Jammu & Kashmir 0.564
12. Jharkhand 1.841
13. Karnataka 2.400
14. Kerala 1.192
15. Madhya Pradesh 3.164
16. Maharashtra 5.011
17. Manipur 0.127
18. Meghalaya 0.140
19. Mizoram 0.051
20. Nagaland 0.096
21. Orissa 2.530
22. Punjab 0.359
23. Rajasthan 1.865
24. Sikkim 0.032
25. Tamil Nadu 3.730
26. Tripura 0.227
27. Uttaranchal 0.382
28. Uttar Pradesh 8.191
29. West Bengal 3.973
30. A&N Islands 0.021
31. Chandigarh 0.018
32. D&N Haveli 0.013
33. Daman & Diu 0.003
34. Lakshadweep 0.003
35. Pondicherry 0.065

TOTAL 50.021

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (g) OF STARRED QUESTION NO. 98 DUE FOR ANSWER ON 25-07-2003 IN THE LOK SABHA.

S.No. States/UT No. of BPL families covered under AAY as on 16.7.2003

1. Andhra Pradesh 622800
2. Arunachal Pradesh 15100
3. Assam 281369
4. Bihar 999982
5. Chhattisgarh 285617
6. Delhi 31123
7. Goa 6530
8. Gujarat 309752
9. Haryana 113531
10. Himachal Pradesh 79492
11. Jammu & Kashmir 112900
12. Jharkhand 366500
13. Karnataka 479700
14. Kerala 271575
15. Madhya Pradesh 631000
16. Maharashtra 1001700
17. Manipur 25500
18. Meghalaya 28100
19. Mizoram 10500
20. Nagaland 18900
21. Orissa 505500
22. Punjab 71700
23. Rajasthan 372600
24. Sikkim 6750
25. Tamil Nadu 716088
26. Tripura 45224
27. Uttaranchal 76300
28. Uttar Pradesh 1637000
29. West Bengal 588499
30. A&N Islands 4300

31. Chandigarh	3100
32. D&N Haveli	2800
33. Daman & Diu	594
34. Lakshadweep	394
35. Pondicherry	10000

TOTAL 9732520